

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 646 of 2003

Jabalpur, this the 30th day of September, 2003.

Hon'ble Mr. Anand Kumar Bhatt, Administrative Member
Hon'ble Mr. G. Shanthappa, Judicial Member

Badri Prasad Bharose,
S/o Shri Bharese,
Aged about 40 years,
Watchman, PWI (East) Central
Railway Damoh(M.P.)

APPLICANT

(By Advocate - Dr. R.K. Gupta)

VERSUS

1. Government of India,
Through Chairman,
Railway Board,
Rail Bhawan,
New Delhi.
2. Divisional Railway Manager,
Central Railways,
Jabalpur(M.P.)
3. Senior Section Engineer,
PWI (East) Central Railways,
Damoh(M.P.)

RESPONDENTS

ORDER (ORAL)

By Anand Kumar Bhatt, Administrative Member -

This OA is about payment of arrears of pay and allowances admissible to the applicant, consequent upon the upgradation w.e.f. 24.5.1994. The learned counsel for the applicant states in this connection several representations that have been made by him to DRM(P), Jabalpur through proper channel i.e. Annexure-A-3, Annexure-A-4 and Annexure-A-5. However, no decision has been taken by the competent authority as yet.

2. Ends of justice would be met if the applicant submits a representation to DRM Jabalpur (Respondent No. 2) along with a copy of this order, and the DRM, Jabalpur

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will decide the matter within a period of 3 months from the date of receipt of representation from the applicant. It is ordered accordingly.

3. OA stands disposed of in limine.

G. Shanthappa
(G. Shanthappa)
Judicial Member

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

SKM

पृष्ठांकन से ओ/वा.....जगलपुर, दि.....
प्रान्तिकिय अन्तर्गत -
(1) नाम राजप्रसाद शर्म हस्तिगांव, जगलपुर
(2) नाम श्री/मिस्ट्री/कु..... जगलपुर
(3) प्रकार ओ/वा/कु..... जगलपुर
(4) जनान, उपनाम, जनवाच, वर्षाच
सूचना एवं आवश्यक कार्यादर्शी देखु

Dr. R. K. Gupta, A. d/c
Dr. R. K. Gupta, A. d/c
RSP no 2. with petition
7-10-03

Received
7/10/03